

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Tax Appeal No. 28 of 2011

The Commissioner of Income Tax, Ranchi ... Appellant

Versus

M/S Grasim Industries Limited, Garhwa ... Respondent

CORAM: HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD

For the Appellant : Mr. Amit Kumar, Advocate

For the Respondent :

Oral Order

11/Dated: 25.06.2020

Let this matter be listed before the Bench which is in seisin
of the subject matter.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)